

**Annexure-8**

**Name of the corporate debtor : Mak Mobility Private Limited**

**Date of commencement of CIRP: 18.10.2023**

**List of Creditor as on: 23.11.2023**

**List of Operational Creditors ( Suppliers )**

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Drive India Enterprise Solution Limited	27/10/2023	3,37,28,678	3,36,90,032	OC	No	0.00%	-	-	38,646	-	Difference due to Interest Calculation ( <i>Refer note as well</i> )
2	Aqfit Smart Technology Private Limited	02/11/2023	97,39,112	97,39,112	OC	Yes (Common Director)	0.00%	-	-	-	-	<i>Refer Note</i>
3	Hi-tech Power Solution	02/11/2023	1,27,056	1,27,056	OC	Not Yet Ascertained	0.00%	-	-	-	-	<i>Refer Note</i>
4	M3S Mobility LLP	01/11/2023	10,21,746	8,31,747	OC	Yes (Common Director/Partner)	0.00%	-	-	1,89,999	-	<i>Refer Note</i>
<b>Total</b>			<b>4,46,16,592</b>	<b>4,43,87,947</b>						<b>2,28,645</b>	-	

*Note: Claim amount has been provisionally admitted based on the limited information and documents shared by the claimants and the suspended board of the corporate debtor. Further in terms of Regulation 14(2) of Insolvency Resolution Process For Corporate Persons) Regulations, 2016 ,the Resolution Professional may update the claim admitted amount in case any additional information and documents are received in the due course of time*